

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 304 of 2019**

IN THE MATTER OF:	
M. Haridasan & Ors.	Petitioners
	Verses
State of Kerala & Ors.	Respondents

AMENDED MEMO OF PARTIES (As per order dated 24.07.2024)

M. Haridasan		Petitioner
	VERSUS	
1. State Of Kerala		Respondent No. 1
2. Sh. Raju K. Thomas, aged 66 years S/o Sh. Thomas K. P., Kalloth River View, Vadasserikkara Post, Pathanamthitta District, Kerala- 689662		Respondent No. 2
3. Sh. Nino K. Thomas, S/o Sh. Raju K. Thomas. K. P, aged 39 years, Kalloth River View, Vadasserikkara Post, Pathanamthitta District, Kerala- 689662		Respondent No. 3
4. Sh. M.S. Riyas, S/o Sh. Mohamed Sharif, aged 36 years, Al- Aman Manzil, Pallimuku, Pathanapuram Taluk, Kollam District, Kerala- 689695		Respondent No. 4
5. Sh. Reji Joseph, aged 52 years, S/o Sh. N. M. Joseph, Narikkattu House, Chamampathal Post, Vazhoor, Kottayam District- 686517		Respondent No. 5
6. Sh. V. M. Sasidharan Nair, aged 61 years, S/o Sh. Madhavan Nair, Erathu Palathu House, Manimala Post, Kottayam Disttrict, Kerala- 686543		Respondent No. 6
7. Thomsun Aggregates Represented by its Managing Partner Sh. K.V. Abraham, aged 64 years S/o Late Sh. KC Varghese, R/o Kuttipparambil House, Vadaathoor post, Kottyam District, Kerala- 686010		Respondent No. 7
8. Michael Granites Through Augustine Michael, Managing Partner of ‘Michael Granites’ Aged 58 years, S/ o Sh. Michael, R/o Kanjirathumkunnu House, Ramapuram Bazar Post, Kottayam District, Kerala- 686576		Respondent No. 8
9. M/s. CrystalAggregates Pvt. Ltd., Through Sh. Stephen Joseph, aged 52 years Managing Director, S/o M.A. Joseph, R/o Mamalathazuth House, Mother Theresa Lane, Main Road,		

Tripuunithura Post, Ernakulam District, Kerala- 682301	Respondent No. 9
10. Sh. Jiji P. Ulahannan S/o Ulahannan Poothottil House, Kadamattom Post, Aikkaranadu North Village, Kunnathunadu Taluk Ernakulam District, Kerala- 682311	Respondent No. 10
11. M/s. Nedumkunnam Granites' Through, Prasanth K. N. aged 41 years Managing Partner S/o K .K. Narayanan R.o Karavattekkunnumpurath (H), Ooramana P. O. Ernakulam District, Kerala- 682316	Respondent No. 11
12. Adani Vizhinjam Port Pvt. Ltd. Through its authorized representative, Sh. Rajesh Kumar Jha, 57 years, S/o Krishnachandra Jha, 3rd Floor, Aspinwall House, Kuravankonam Thiruvananthapuram, Kerala- 695003	Respondent No. 12
13. Rockfield Estates Pvt Ltd, Represented by its Managing Director, Mr.Shibu Mathew, 58 years Registered office at: Door No.9/521, Erumathala, Pulickal kavala P.O, Pampady, Kottayam District-686515	Respondent No. 13
14. Quarry EC Holders' Association Kerala State Committee Represented by its Vice President Sri. Akkavila Satheek, Aged 66 years S/o Lekshmanan, Akkavila house, Sree Sharavana Nagar, 200 Iravipuram P.O. Kollam, Kerala 691 011	Respondent No. 14
15. P.K. Biju @ Varghese P.K, aged 49 years S/o. Kuriakose, R/o Parakkal House, Koranchira P.O., Palakkad - 678 684	Respondent No. 15
16. Madhulal, M.G, aged 36 S/o. K.P. Madhusoodanan Nair, Paalattu KRWA. 231C Kuthirakkadu Lane, Vattiyoorkkavu P.O, Thiruvananthapuram, Kerala	Respondent No. 16
17. Plakkattu Granite Industries (P) Ltd Represented by its Managing Director Sri Jacob Thomas, aged 39 years S/o. Thomas Jacob, Payyanamon P.O. Konni Pathanamthitta, Kerala	Respondent No. 17
18. Ms. VSC Villaments, Represented by Managing Partner Sri. Sreejith S. S., aged 41 years S/o. V. Sudhakaran, Having its office at TC54/928, Rohini Sadanam Melamcode, Nemom P.O.. Thiruvananthapuram – 695020	Respondent No. 18

19. Tomy John

Aged 62 Years, S/o Ullahanan, Makkuchira House, Vadacode P.O.,
Vazhakkulam, Ernakulam District, Kerala-686670

Respondent No. 19
20. Abilash T.V.

Aged 43 Years, S.O. Vasu, Thalappully House, Poovanchira P.O.,
Thrissur District, Kerala-680652

Respondent No. 20
21. Aju Varghese

Aged 44 Years, S/o Varghese, Alkkarakuzhiyll House, Kuniji P.O.,
Vazhithala, Idukki District, Kerala-685583

Respondent No. 21
22. Boban Mathew

Residing at Mattathil House, Kurianad P.O.,
Monippally, Kottayam District, Kerala-686636

Respondent No. 22